

SPECIAL BENCH
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/235(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS DEBEANJANA HARD COKE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Prasun Mukherjee, Adv. : For Operational Creditor
Mr. Deepak Agarwal, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. Registry is directed to issue notice to respondent by way of speed post and e-mail and place tracking information on record.
3. Post this matter on **26/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**